

MEGHALAYA LEGISLATIVE ASSEMBLY
BUDGET SESSION
(BULLETIN)
THURSDAY, THE 25TH MARCH, 2010.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2.50 P.M. The day was allotted for transaction of Private Members' Business.

1. QUESTIONS :

Starred Questions No. 14 and No.15 were disposed off till 10:15 a.m. On Starred Questions No.14, Supplementary Questions were raised by Shri Ronnie V. Lyngdoh, MLA, Shri Omillo K. Sangma, MLA, and Shri E.C. Bamon, MLA, Shri James Sangma, MLA and Shri Conrad K. Sangma, Leader of Opposition. On Starred Question No.15, Supplementary Question was raised by Shri Ronnie V. Lyngdoh, MLA.

2. STATEMENT BY DR. MUKUL SANGMA, DEPUTY CHIEF MINISTER :

A statement was made by Dr. Mukul Sangma, Deputy Chief Minister on the Supplementary Question No.10 raised by Shri Marcuise N. Marak, MLA on 24.3.10.

3. CALL ATTENTION NOTICE :

A call attention notice submitted by Shri James K. Sangma, MLA under Rule 54 (1) of the Rules of Procedure & Conduct of Business was taken up. The call attention notice relates to a news item published in "The Shillong Times", dated 19.3.10, under the caption "Missing DSP joins new Garo militant outfit".

4. RESOLUTION :

Shri Manas Chaudhuri, MLA moved a Resolution relating to Greater Shillong Water Supply Scheme and the need to create an independent and exclusive authority – Shillong Water Board – with all legal powers bestowed on it. Other Members who participated were Shri James K. Sangma, MLA, Shri Ronnie V. Lyngdoh, Government Chief Whip, Shri Conrad K. Sangma, Leader of Opposition and Shri E.C. Bamon, MLA. Reply was given by Shri Prestone Tyngsong, Minister. The Resolution was withdrawn by the mover after assurance by the Minister.

5. MOTIONS :

Shri Manas Chaudhuri, MLA continued with his speech on pending Motion No.3 and reply was given by Smti. M. Ampareen Lyngdoh, Minister.

Shri Manas Chaudhuri, MLA, moved Motion No.4 "This House do now discuss the need for having an express Government Policy for stimulating private investment in the State". Shri Conrad K. Sangma, Leader of Opposition also participated in this Motion. Reply was given by Dr. D.D. Lapang, Chief Minister.

Shri H.S. Lyngdoh, MLA, moved Motion No.5 “This House do now discuss the present situation of the boundary of the State of Meghalaya”. Other Members who participated were Shri John Manner Marak, MLA and Shri Conrad K. Sangma, Leader of Opposition. Dr. D.D. Lapang, Chief Minister replied.

4. ADJOURNMENT :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Friday, the 26th March, 2010.

W. M. Rymbai
Secretary,
Meghalaya Legislative Assembly.
